

(2024) 05 NCLAT CK 0047

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 197 Of 2023

Harinder Bashista

APPELLANT

Vs

Sanjib Kumar & Ors

RESPONDENT

Date of Decision: May 31, 2024

Acts Referred:

- Insolvency and Bankruptcy Code 2016 - Section 7

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Saurabh Kirpal, Sidhant Kumar, Anushka Shah, Manyaa Chandok, Harleen K. Rait, Adya Rajkotia, Abhishek Anand, Karan Kohli, Palak Katra, Aditya Gauri, Amar Vivek, Damini Srestha

Final Decision: Dismissed

Judgement